

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

NOTICE

No: 797

Dated: 15/10/2018

It is notified for the information of all concerned that to bid farewell to Hon'ble Mr. Justice M.K.Hanjura, Judge, High Court of J&K on his Lordship's demitting the office on the 17th of October, 2018, the learned Advocate General will, at 4.00 P.M of the said day, deliver a farewell address on behalf of the Members of the Bar of Jammu and Kashmir State, in the Hon'ble Chief Justice's Court at Srinagar wing of the High Court, to which his Lordship will respond.

By order.

(Sanjay Dhar)
Registrar General

No: 40742-67/R-9

Dated: 15/10/2018

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Principal District & Sessions Judge, Srinagar with the request to attend the farewell reference along with all the Judicial Officers posted at Srinagar Headquarter.
4. Assistant Solicitor General of India, Srinagar, with the request to make it convenient to attend the farewell reference along with all the Law Officers of the Central Government.
5. Private Secretary to the Ld. Advocate General, State of J&K, Srinagar with the request to Ld. Advocate General to make it convenient to attend the farewell reference along with all the Law Officers of the State Government.
6. President, Bar Association, Srinagar with the request to attend the farewell reference along with the other members of the Bar.

Registrar General